

[English]

It should be processed in the shape of powder, or whatever it is

WRITTEN ANSWERS TO QUESTION

[Translation]

Protection to Endangered Birds

*384 DR. PARSHURAM GANG-
WAR:
SHRI SANAT KUMAR
MANDAL:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) The number of cases of killing endangered species of birds reported during 1991 and 1992;

(b) the steps taken by the Government to check the same;

(c) whether the Government proposes to set up an International Council for Birds Protection; and

(d) if so, the broad features thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (d). The Chief Wildlife Wardens in the States have the overall responsibility of preventing hunting of birds included in the schedules of the Wild Life (Protection) Act, 1972. At ground level the power is delegated to Wildlife Wardens and Divisional Officers and therefore there is no reporting of these cases to the Central Government.

Measures, administrative and legal, taken to provide protection to all schedules birds include:

1. Coverage of all endangered species of birds under the Scheduled of the Wild Life (Protection) Act, 1972. Hunting of Scheduled birds has been completely banned by law.
2. Creation of sanctuaries for birds: Out of 496 National Parks/Sanctuaries 56 are managed mainly for the conservation of Birds and Financial assistance is provided by the Central Government for development of these National Parks/Sanctuaries on the request from the State Governments.
3. Raids carried out by the Wildlife authorities to curb illegal trading in birds reaches them.
4. Securing cooperation of Police, Coast Guard and Army in apprehending the poachers and illegal traders.
5. Adherence to CITES Provisions: International trade in endangered species of birds is regulated under the provisions of the Convention of International Trade in Endangered Species of Wild Fauna and Flora (CITES).

There are international organisations like the International Union for Conservation of Nature which secure international cooperation/coordination for *inter alia* conservation of birds. No separate council for bird protection is envisaged at present.

Operation Flood-II

*385. SHRI TEJ NARAYAN
SINGH:
SHRIMATI SHEELA
GAUTAM:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether a joint mission of European Economic Community and World Bank had recently reviewed the performance of Operation Flood-II;

(b) if so, the recommendations made by the mission in this regard; and

(c) the corrective measures taken or proposed to be taken by the Government in the wake of these recommendations?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) Operation Flood II was over in March, 1985 and Operation Flood-III is currently under implementation since April, 1985. The World Bank and European Economic Community Joint Review Mission reviewed Operation Flood-III project between 10th February to 11th March, 1993.

(b) and (c). The report of the Mission has not been received so far.

[English]

Allocation for Rural Sports

* 386. SHRI CHETAN P.S. CHAUHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the amount allocated for different sports disciplines in rural areas of each State during the current year; and;

(b) the other efforts made to encourage and promote rural games, especially in Punjab and Uttar Pradesh?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b). No State-wise allocation is made by the Central Government for different sports disciplines in rural areas. However, with a view to encourage and promote rural games in the country, including in the States of Punjab and Uttar Pradesh,

the following schemes are in operation:-

- (i) Rural Sports Tournaments, under which tournaments in certain selected sports disciplines are held from the block level to National level.
- (ii) Grants to Rural Schools for construction of play fields and purchases of non-consumable equipments under which a maximum assistance of Rs. 1.00 lakh is given to a school located in rural area.
- (iii) The scheme of grants for creation of sports infrastructure, under which central assistance is provided to institutions including those in rural areas, on a 50% sharing basis.

"River Pollution"

* 387. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the guidelines issued by the Government to control pollution in rivers flowing through several States; and

(b) the details of the monitoring mechanism to ensure implementation of anti-pollution laws by the State Governments?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) The Central Pollution Control Board had issued guidelines to the State Pollution Control Board for maintaining river water quality to the desired levels. The State Pollution Control Boards have directed all pollution industries to conform to the pre-